COURT NO. 16

THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (ENDOWMENTS)					
1	WP/31651/2026 IA 1/2026 Injunction Petition	SIVAPURAM NAGESWAR RAO Vs THE STATE OF ANDHRA PRADESH	SATYA SREENIVASA RAO K	GP FOR ENDOWMENTS GP FOR REVENUE	GUNTUR
FOR ADMISSION (CRP MATTERS)					
2	CRP/3151/2026 (IA/757/2026) IA 1/2026 Stay Petition	K RAJANI PRASAD Vs CHITTA SIVA REDDY	NAGURU SIVA SAIKRISHNA REDDY		YSR KADAPA

COURT NO. 16

THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
3	WP/5953/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 3/2020 Vacate Stay Petition	M.RAMBABU Vs THE STATE OF ANDHRA PRADESH	SINGAM SRINIVASA RAO	GP FOR REVENUE (AP) GP FOR SERVICES I (AP)	GUNTUR
4	WP/9444/2020 IA 1/2020 Stay Petition IA 1/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	BHUPATHI GUNASUNDARI Vs THE STATE OF ANDHRA PRADESH	N ANULA	GP FOR REVENUE Y SUBBA RAO GP FOR SERVICES I (AP)	SRIKAKULAM
5.1 along with 5					
5	WP/19467/2025 IA 1/2025 Stay Petition	TALABATHULA VENKATA PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	T D PANI KUMAR	GP FOR SOCIAL WELFARE A V V S N MURTHY GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
5.1	WP/2244/2026 IA 1/2026 Direction Petition	TALABATHULA SATYANARAYANA MURTHI Vs THE STATE OF AP	T M K CHAITANYA	GP FOR WOMEN DEV CHILD WELFARE T D PHANI KUMAR	VISAKHAPATNAM
6	WP/7245/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	CHODAVARAPU PAVAN SAI KISHAN Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR ENDOWMENTS D V SASIDHAR KAPPERA KOTESWARA RAO SC for Endowments AP Region.	KRISHNA
FOR ADMISSION					
7	CC/846/2025 (WP/22180/2024)	TEDDU GURUMURTHY Vs SRI B RAJASEKHAR IAS	K N KRISHNA KUMAR	BH RAMA KRISHNA NAIK	VISAKHAPATNAM
8	CC/1919/2026 (WP/17374/2023)	SRI. MARUVADA RAMA KRISHNA Vs DR. MAHESH KUMAR RAVIRALAI.A.S	MANTHA RAJENDRA	Y BALAJI K M KRISHNA REDDY Y KOTESWARA RAO	EAST GODAVARI
9	CC/2728/2026 (WP/27297/2024) IA 1/2026 Dispense with Petition	MANOJAVAM CONSTRUCTION LLP Vs SRI. M.T. KRISHNA BABU	SRAVAN KUMAR NAIDANA	Y BALAJI SOMA RAJU YELISETTI	YSR KADAPA
10	CC/3329/2026 (WP/21727/2023)	JONNALAGADDA VINAY CHOWDARY Vs SRI MOHAMMAD ABDUL RAWOOF	S.V.S.S.SIVA RAM	J DILEEP KUMAR RR 3 TO 5 NOTICE SENT THROUGH THE DISTRICT JUDGE PRAKASAM AND SPEED POST ARE NOT YET RETURNED.	PRAKASAM
FOR HEARING					
11.1 along with 11					
11	CC/1447/2025 (WP/4634/2021)	B.PUTTALAIAH Vs PEEYUSH KUMAR IAS	SRINIVASA RAO MADIRAJU	G RAJU K SWARNA SESHU	KRISHNA
11.1	WP/4634/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition	B.PUTTALAIAH Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MADIRAJU	GP FOR FINANCE PLANNING GP FOR SERVICES I GP FOR SERVICES I (AP)	KRISHNA

FOR ADMISSION (CRP MATTERS)

12	CRP/1447/2026 (OS/807/1987)	K. MUNUSWAMY NAIDU Vs K. DHANUNJAYA NAIDU	K JYOTHI PRASAD	SUBRAMANYAM G V R1 Died vide Ct, RR2 to 6 Returned unserved (door closed addressee not in town) as per postal endorsement. RR2 to 6 Returned Unserved (door closed addressee not in town) as per memo proof of service filed vide USR No.60978/2026.	YSR KADAPA
13	CRP/2424/2026 IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition IA 4/2026 Amendment Petition	PORUMAMAILLA VIJAYA BHASKAR Vs SRI SAI ANJANA CHIT FUNDS RAYALASEEMA PVT LTD	B.ABHAY SIDDHANTH MOOTHA	ANJANEYULU TIRUMALASETTY	YSR KADAPA

FOR ADMISSION (SA MATTERS)

14	SA/701/2026 (AS/9/2017) IA 1/2026 Dispense with Petition IA 3/2026 Additional Material Petition	NAGAM KONDA REDDY Vs BANDI MALLA REDDY	V R REDDY KOVVURI		YSR KADAPA
15	SA/709/2026 (AS/84/2008) IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	MANJULA FATHIMA BEE Vs VALLURI BABA SAB	CHAKRAVARTHY P V S K	A SYAM SUNDAR REDDY	YSR KADAPA

ADMISSION (ENDOWMENTS)

16	WP/1070/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	MUNAGA BADRI NARAYANA Vs THE STATE OF AP	SHAIK MD UMAR ABDULLAH	GP FOR ENDOWMENTS G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION) GP FOR HOME	YSR KADAPA
17	WP/24687/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 3/2025 Additional Affidavit IA 1/2026 Vacate Stay Petition	MALEPATI RADHARAM Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR HOME cell	YSR KADAPA
18	WP/30724/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	KAIPA LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	S V RUTHVIK	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) T VENUGOPAL RAO	KURNOOL
19	WP/32992/2025 IA 1/2025 Suspension Petition	SRIN VYASASRAMAM Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	GP FOR ENDOWMENTS D V SASIDHAR	CHITTOOR
20	WP/34595/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Implead Petition IA 4/2026 Vacate Stay Petition IA 5/2026 Leave Petition	DORNALA CHINNA NARAYANA REDDY Vs THE STATE OF AP	V HIMABINDU	GP FOR ENDOWMENTS DEVI SUBHASHINI ANNE SC For Endowments V R REDDY KOVVURI	PRAKASAM

21	WP/35318/2025 IA 1/2025 Direction Petition	KAMIREDDY BHASKARA RAO Vs THE STATE OF AP	K JYOTHI PRASAD	GP FOR ENDOWMENTS GP FOR REVENUE PULIPATI RADHIKA	WEST GODAVARI
22	WP/36855/2025 IA 1/2025 Direction Petition	MAGANTI RAJYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS M V RAJA RAAM	YSR KADAPA
23	WP/2407/2026 IA 1/2026 Direction Petition	G MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	GUNTUR
24	WP/27696/2026 IA 1/2026 Suspension Petition	GOLLAPUDI CHALAPATHI RAO Vs THE STATE OF ANDHRA PRADESH	NIRMALBABU A	GP FOR ENDOWMENTS KAPPERA KOTESWARA RAO SC for Endowments AP Region. GP FOR REVENUE	GUNTUR

ADMISSION (MEDICAL AND HEALTH)

25	WP/33696/2022	KANCHAN RAMAIAH Vs THE STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR	GP FOR GENERAL ADMINISTRATION A PRABHAKAR SARMA SC FOR TTD GP FOR MED HEALTH AND FAMILY WELFARE MARELLA RADHA (SC FOR SVIMS)	KRISHNA
26	WP/3673/2025 IA 1/2025 Suspension Petition IA 2/2025 Implead Petition IA 1/2026 Implead Petition	M/S A-1 FACILITY AND PROPERTY MANAGERS PRIVATE LTD. Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR MEDICAL HEALTH FW MAKIREDDY MANOJ P NARASIMHULU	KRISHNA
27	WP/29222/2026 IA 1/2026 Direction Petition	ANDHRA PRADESH JUNIOR DOCTORS ASSOCIATION (APJUDA) Vs THE STATE OF ANDHRA PRADESH	GODAVARTI MOUNIKA	GP FOR MEDICAL HEALTH FW	GUNTUR

ADMISSION (WOMEN & CHILD WELFARE)

28	WP/7255/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	CHAKALI ASWARTHAPPA Vs THE STATE OF ANDHRA PRADESH	B NALLA REDDY	GP FOR WOMEN DEV CHILD WELFARE G SAI NARAYANA RAO GP FOR HOME GP FOR REVENUE GP for Village and Ward Secretariats	ANANTAPUR
29	WP/18407/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	C RAJA REDDY Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR WOMEN DEV CHILD WELFARE AYESHA AZMA S GP FOR REVENUE	ANANTAPUR
30	WP/20787/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition	DASARI ESWARA RAO Vs THE STATE OF AP	RAMANA ALLU	GP FOR REVENUE BOTTA ARUNA KARUPOLU NARASIMHA RAO G RAMA GOPAL	VISAKHAPATNAM
31	WP/29582/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 3/2025 Miscellaneous Petition	K SPANDANA Vs THE STATE OF ANDHRA PRADESH	M P V N V SASTRI	GP FOR WOMEN DEV CHILD WELFARE G RONALD RAJU GP FOR REVENUE	WEST GODAVARI

32	WP/2969/2026 IA 1/2026 Direction Petition	THE KRISHNA DISTRICT COOPERATIVE MARKETING SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH	MAMIDI PRAKASH KUMAR	GP FOR WOMEN DEV CHILD WELFARE GP FOR FINANCE PLANNING	KRISHNA
33	WP/2998/2026 IA 1/2026 Direction Petition	THE KRISHNA DISTRICT COOPERATIVE MARKETING SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH	MAMIDI PRAKASH KUMAR	GP FOR WOMEN DEV CHILD WELFARE GP FOR FINANCE PLANNING	GUNTUR
34	WP/16661/2026 IA 1/2026 Direction Petition	KESANA VASANTHA Vs THE STATE OF ANDHRA PRADESH	MULLA SOHAIL SHAREEF	GP FOR HOME GP FOR MEDICAL HEALTH FW	KRISHNA
35	WP/19206/2026 IA 1/2026 Stay Petition	KASARAGADDA VENKATA NARASAIAH Vs THE STATE OF ANDHRA PRADESH	VELADI SAI SRI HARSHA	GP FOR SOCIAL WELFARE GP FOR REVENUE T B L MURTHY	KRISHNA
36	WP/21793/2026 IA 1/2026 Suspension Petition	IRUGU SRILAKSHMI Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE	SPS NELLORE
37	WP/23875/2026 IA 1/2026 Suspension Petition	CHITTURI VENKATA NAGA SATYA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	CHERUVU CHAITANYA BHARGAVA SARMA	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE	KRISHNA
38	WP/28431/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PALUGULLA NAGA VENKATA SESHIREDDY Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	GP FOR WOMEN DEV CHILD WELFARE	PRAKASAM
39	WP/29675/2026 IA 1/2026 Direction Petition	BORRA GUDARU ANKAIAH Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR WOMEN DEV CHILD WELFARE	GUNTUR

SPECIALLY IDENTIFIED CASES

40	WP/26170/2013 IA 1/2013(WPMP 32341/2013) Suspension Petition	PARANKSAM RADHAKRISHNAMA CHARYULU S/O LATE VENKATA Vs THE GOVERNMENT OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR ENDOWMENTS KANDA SRINIVASU SC FOR ENDOWMENTS (KS AND WG) V S K RAMA RAO FINAL HEARING	PRAKASAM
41	WP/33483/2013 IA 1/2026 Leave Petition	DEITY RAMA NOOKALAMMA TEMPLE ROAD Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BOBBILI	GP FOR ENDOWMENTS GP FOR REVENUE T N M RANGA RAO P R PRASAD	EAST GODAVARI
42	WP/13705/2017 IA 1/2017(WPMP 17013/2017) Suspension Petition	M/S. SRI VENKATA SAI TRADERS ROAD NO. 10/4 ARANDALPET Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	PRAKASH BUDDARAPU	GP FOR WOMEN DEV-CHILD WELFARE(AP)	GUNTUR
43	WP/401/2020 IA 1/2020 Direction Petition	DR. CHINTA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR EDUCATION (AP) Rule nisi	GUNTUR

44	WP/15963/2020 IA 1/2020 Direction Petition	M D BRAHMANANDAM Vs THE COMMISSIONER OF INTERMEDIATE EDUCATION	P V KRISHNAIAH	GP FOR EDUCATION GP FOR SERVICES III cs	KURNOOL

ADMISSION (SERVICE MATTERS)

45	WP/13373/2020 IA 1/2020 Direction Petition IA 1/2026 L R Petition	GVV KRISHNA Vs THE CHIEF MANAGING DIRECTOR	ADAPA RAMYA SAHITHI NAIDU	V V SATISH (SC for APEPDCL)	WEST GODAVARI
46	WP/17164/2020 IA 1/2020 Suspension Petition	K PEDDA RAJU Vs THE STATE OF AP	K RAGHU VEER	GP FOR EDUCATION GP FOR FINANCE PLANNING R2 R3 UNSERVED,	KURNOOL
47	WP/17196/2020 IA 1/2020 Suspension Petition IA 2/2022 Additional Material Petition IA 1/2024 Leave Petition	MAHAREDDY VEERA VENKATA BANGARAJU Vs UNION OF INDIA	M R K CHAKRAVARTHY	SURESH KUMAR ROUTHU KUMBHAJADALA KAUSHIK SREEDHAR VALIVETI	WEST GODAVARI
48	WP/17216/2020 IA 1/2020 Direction Petition	BOTCHA NAGABHUSHANA RAO Vs THE STATE OF AP	REDDY VENKATA RAMANA	GP FOR AGRICULTURE G.N.UMA RANI (STANDING COUNSEL FOR AMC) R2 UNSERVED, V PRAKASAM - for R3	VIZIANAGARAM
49	WP/18981/2020 IA 1/2020 Suspension Petition	S MAHABOOB SAHEB Vs THE STATE OF ANDHRA PRADESH	B S VENKATA RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV CH MADHAVA RAMAN	ANANTAPUR
50	WP/19347/2020 IA 1/2020 Direction Petition	CH. NARASANNA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SERVICES III GP for Village and Ward Secretariats	KURNOOL
51	WP/21275/2020 IA 1/2020 Suspension Petition IA 1/2021 Additional Material Petition IA 2/2021 Vacate Stay Petition	B NAGIREDDY Vs THE STATE OF ANDHRA PRADESH	ANGURU MANOHAR	ADDL ADVOCATE GENERAL ADDL ADVOCATE GENERAL II	GUNTUR
52	WP/21916/2020 IA 1/2020 Direction Petition	P. JANI BASHA Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	GUNTUR
53	WP/22152/2020 IA 1/2020 Direction Petition	Y. SRINIVASA RAO Vs ACHARYA N.G.RANGA AGRICULTURAL UNIVERSITY	G V SHIVAJI	G R SUDHAKAR N A RAMACHANDRA MURTHY(SC FOR APPSC)	GUNTUR
54	WP/24108/2020 IA 1/2020 Suspension Petition IA 1/2025 Leave Petition IA 1/2026 Direction Petition	SRI CH. ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I GP FOR SERVICES IV	VISAKHAPATNAM

INTERLOCUTORY(REVIEW PETITIONS))

55	WP/467/2020 IA 1/2020 Direction Petition IA 2/2020 Implead Petition IA 1/2024 Review Petition IA 2/2024 Dispense with Petition IA 3/2024 Direction Petition IA 4/2024 Review Petition IA 5/2024 Dispense with Petition	PAKALA DEVAKANTH Vs STATE OF ANDHRA PRADESH	VARA LAKSHMI CHEKURI P V KRISHNAIAH	A SUMANTH (SC FOR TTD) G R SUDHAKAR N SAI PHANINDRA KUMAR GP FOR ENDOWMENTS	CHITTOOR
56	IA/1/2025 Leave Petition WP/14443/2020	S MD GHOUSE Vs	K MURALIDHAR REDDY	GP FOR HOME GP FOR SERVICES I C SRINIVASA BABA P V RAMANA	GUNTUR
57	IA/3/2025 Dispense with Petition WP/14443/2020	S MD GHOUSE Vs	K MURALIDHAR REDDY	GP FOR HOME GP FOR SERVICES I C SRINIVASA BABA P V RAMANA	GUNTUR
58	IA/3/2024 Suspension Petition WP/14443/2020	ABDUL RAHEEM Vs	J SUDHEER	GP FOR HOME GP FOR SERVICES I C SRINIVASA BABA P V RAMANA	GUNTUR
59	IA/2/2024 Implead Petition WP/14443/2020	ABDUL RAHEEM Vs	J SUDHEER	GP FOR HOME GP FOR SERVICES I C SRINIVASA BABA P V RAMANA	GUNTUR
60	IA/2/2025 Review Petition WP/14443/2020	S MD GHOUSE Vs	K MURALIDHAR REDDY	GP FOR HOME GP FOR SERVICES I C SRINIVASA BABA P V RAMANA	GUNTUR
61	IA/4/2024 Suspension Petition WP/14443/2020	ABDUL RAHEEM Vs	J SUDHEER	GP FOR HOME GP FOR SERVICES I C SRINIVASA BABA P V RAMANA	GUNTUR
62	IA/1/2024 Review Petition WP/14443/2020	YENUMULA DAVID Vs YARAGALLA MURALIKRISHNA	J SUDHEER	C SRINIVASA BABA GP FOR HOME GP FOR SERVICES I C SRINIVASA BABA P V RAMANA	GUNTUR

FINAL HEARING

63	WP/7503/2020 IA 1/2020 Suspension Petition IA 1/2024 Fix an Early Date	G RAVINDRA KUMAR Vs GOVERNMENT OF ANDHRA PRADESH	G RAVINDRA KUMAR(PARTY IN PERSON)	GP FOR FINANCE PLANNING (AP) GP FOR SERVICES I GP FOR SCHOOL EDUCATION cs	ANANTAPUR

64.1,64.2,64.3 along with 64

64	WP/12990/2020 IA 1/2020 Direction Petition IA 2/2020 Vacate Stay Petition IA 3/2020 Suspension Petition IA 1/2022 Vacate Stay Petition	DARLA INDIRAVATHI Vs STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SCHOOL EDUCATION GP FOR SERVICES III (AP) GP FOR SERVICES I (AP)	YSR KADAPA

64.1	WP/12674/2020 IA 1/2020 Direction Petition IA 2/2020 Vacate Stay Petition IA 3/2020 Suspension Petition IA 1/2023 Leave Petition	JANGA SREEDEVI Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SCHOOL EDUCATION GP FOR SERVICES III (AP) GP FOR SERVICES I (AP)	SPS NELLORE
64.2	WP/12728/2020 IA 1/2020 Direction Petition IA 2/2020 Vacate Stay Petition IA 3/2020 Suspension Petition IA 1/2023 Leave Petition IA 2/2023 Implead Petition IA 3/2023 Vacate Stay Petition	SHAIK SHAHANAJ Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SCHOOL EDUCATION GP FOR SERVICES III (AP) GP FOR SERVICES I (AP) SUDEEPTHI POTLURI	SPS NELLORE
64.3	WP/17213/2020 IA 1/2020 Direction Petition	K MANGAMMA Vs THE STATE OF AP	SUDEEPTHI POTLURI	GP FOR SCHOOL EDUCATION KAVITHA GOTTIPATI	SPS NELLORE
65	WP/1474/2024 IA 1/2024 Direction Petition	BANGI KRISNAPPA Vs THE STATE OF ANDHRA PRADESH	MARADA GOVARDHAN VARMA	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR REVENUE R4 R7 UNSERVED,	ANANTAPUR

66.1,66.2 along with 66

66	WP/15287/2025 IA 1/2025 Direction Petition	LAKKIREDDY RAMA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) Pleadings Completed	YSR KADAPA
66.1	WP/12214/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition IA 1/2025 Leave Petition IA 1/2026 Leave Petition	LAKKIREDDY RAMA KRISHNA REDDY Vs THE STATE OF A.P.	D V SASIDHAR	GP FOR ENDOWMENTS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) T V S KUMAR GP FOR REGISTRATION AND STAMPS (AP) GP FOR REGISTRATION AND STAMPS BALA DASTAGIRI P	YSR KADAPA
66.2	CC/1758/2025 (WP/12214/2024)	LAKKIREDDY RAMA KRISHNA REDDY Vs SRI K. RAMACHANDRA MOHAN	D V SASIDHAR	NAGARAJU NAGURU T VENU GOPAL	YSR KADAPA